



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2011-12/129

DCM(FNVD) No. 502/16.01.05/2011-12

July 25, 2011

The Chairman / Managing Director,
Commercial Banks, Cooperative Banks, RRBs /
Private Banks, Foreign Banks and
Director of Treasuries of all States

Dear Sir/Madam,

Detection of Counterfeit Banknotes – Revised Procedure

Please refer to the [Master Circular DCM \(FNVD\) No. G-5/16.01.05/2011-12 dated July 1, 2011](#) on the above subject. In terms of Para 4 of the circular, among other things, FIRs are required to be filed in respect of all cases of counterfeit banknotes.

2. The matter has been reviewed in consultation with the Government of India, and in order to ensure that all cases of detection of counterfeit notes at the bank branches / treasuries are promptly reported to the police authorities, it has been decided to revise the procedure to be followed on detection of counterfeit banknotes at bank branches, treasuries and sub treasuries. Accordingly, the following procedure should be adopted with immediate effect:

- i) For cases of detection of counterfeit notes upto 4 pieces, in a single transaction, a consolidated report as per the format prescribed in the annex should be sent to the police authorities at the end of the month.

ii) For cases of detection of counterfeit notes of 5 or more pieces, in a single transaction, FIRs should be lodged with the Nodal Police Station / Police Authorities as per jurisdiction, in terms of our Master Circular *ibid*.

3. Other instructions in the above Master Circular will remain unchanged.

4. Problems, if any, in implementation, may be resolved in consultation with the Regional Director, Reserve Bank of India, of the State concerned.

5. Progress in the area of reporting should be discussed in the meetings of State Level Bankers' Committee, Standing Committee on Currency Management and State Level Security Committee held in various States.

6. Banks may please bring the contents of the circular to the notice of their branches and ensure that the above instructions are being followed both in letter and spirit.

7. Please acknowledge receipt.

Yours faithfully,

(Dr. N Krishna Mohan)
Chief General Manager
Encl: One

Annex

Detection of Counterfeit Notes- Upto 04 pieces in a single transaction-
Consolidated monthly reporting

Name of the Bank/ branch:

Particulars of the tenderer	Date of detection	Denomination/ Pieces	Security features breached